

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 4271
TO BE ANSWERED ON 11.08.2016

Land Consolidation Programme

4271. SHRI NAGENDRA KUMAR PRADHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Union Government that some States have not fully implemented the Land Consolidation Programme;
- (b) if so, the details thereof; and
- (c) the measures being taken by the Union Government to ensure the implementation of Land Consolidation Programme in different States?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): The subject of "Land and its management" is covered within the legislative jurisdiction of the States as provided in Entry No. 18 of List II (State List) of the Seventh Schedule to the Constitution. As such, a consolidated information on status of implementation of land consolidation programme by States is not maintained by, or available in, this Department.
